

**Chhattisgarh Sthaniya Kshetra Me Mal Ke Pravesh Par Kar
(Sanshodhan) Adhiniyam, 2005**

5 of 2006

[23 January 2006]

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PREAMBLE

An Act further to amend the Chhattisgarh Sthaniya Kshetra Me Mal Ke Pravesh Par Kar Adhiniyam, 1976.

Be it enacted by the Chhattisgarh Legislature in the Fifty-sixth Year of the Republic of India as follows:--

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1. Short title and commencement :-

- (1) This Act may be called the Chhattisgarh Sthaniya Kshetra Me Mal Ke Pravesh Par Kar (Sanshodhan) Adhiniyam, 2005.
- (2) It shall come into force from the date of its publication in the Official Gazette.

2. Amendment of Section 13 :-

In Section 13 of Chhattisgarh Sthaniya Kshetra Me Mal Ke Pravesh Par Kar Adhiniyam, 1976 (No. 52 of 1976) (hereinafter referred to as the Principal Adhiniyam) after the figure "45" the words and figures "45-A, 45-B, 45-C and 45-CC" shall be inserted.

3. Repeal :-

Chhattisgarh Sthaniya Kshetra Me Mal Ke Pravesch Par Kar (Amendment) Ordinance, 2005 (No. 4 of 2005) is hereby repeated.